

DIVISION BENCH  
COURT - I

P-111

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/369(KB)2020  
IA(I.B.C)/799(KB)2023, IVN.P (IBC)/12(KB)2023, IA(I.B.C)/839(KB)2023, IA(I.B.C)/931(KB)2024,  
IVN.P (IBC)/32(KB)2023, IA(I.B.C)/540(KB)2023, IA(I.B.C)/541(KB)2023, IA(I.B.C)/1401(KB)2022,  
IVN.P (IBC)/30(KB)2023, IA(I.B.C)/576(KB)2023, IA(I.B.C)/598(KB)2023, IVN.P (IBC)/16(KB)2024,  
IVN.P (IBC)/40(KB)2023, IA(I.B.C)/332(KB)2024, IVN.P (IBC)/9(KB)2024, IVN.P (IBC)/25(KB)2022,  
IA(I.B.C)/573(KB)2023, IVN.P (IBC)/11(KB)2024, IVN.P (IBC)/31(KB)2023, IA(I.B.C)/1179(KB)2022,  
IA(I.B.C)/926(KB)2024, IA(I.B.C)/711(KB)2023, IA(I.B.C)/968(KB)2023, IVN.P (IBC)/33(KB)2023,  
IA(I.B.C)/1647(KB)2023, IVN.P (IBC)/35(KB)2023, IA(I.B.C)/539(KB)2023, IA(I.B.C)/572(KB)2023,  
IVN.P (IBC)/26(KB)2022, CONT.A. (IBC)/4(KB)2023, IA(I.B.C)/673(KB)2023, IA(I.B.C)/1060(KB)2023,  
IA(I.B.C)/545(KB)2023, CONT.A. (IBC)/3(KB)2023, IA(I.B.C)/765(KB)2023, IA(I.B.C)/639(KB)2023,  
IVN.P (IBC)/28(KB)2022, IVN.P (IBC)/18(KB)2022, IA(I.B.C)/1685(KB)2022, IVN.P (IBC)/24(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03<sup>RD</sup> JULY 2024**

IN THE MATTER OF	DBS BANK LTD. VS HINDUSTHAN NATIONAL GLASS & INDUSTRIES LTD.
UNDER SECTION	IBC UNDER SEC 7

**Appearance via video conference/physically**

For the Suspended Board of Directors in IA 1179/2022

Mr. A. Majumdar, Sr. Adv.  
Mr. D. Ghosh, Adv.  
Mr. S. Mookherjee, Adv.  
Mr. P. Chatterjee, Adv.  
Mr. A. Choudhury, Adv.  
Mr. S. Bhattacharya, Adv.

IVN.P (IBC)/9(KB)2024, IVN.P (IBC)/26(KB)2022, IVN.P (IBC)/11(KB)2024, IVN.P (IBC)/25(KB)2022,  
IVN.P (IBC)/24(KB)2022

Mr. Ratnanko Banerji, Sr. Adv.  
Mr. Joy Saha, Adv.  
Mr. Shaunak Mitra, Adv.  
Mr. A. Banerjee, Adv.  
Mr. Anuj Singh, Adv.  
Mr. D. Paul, Adv.

Mr. A. Agarwal, Adv.  
Mr. T. Ganeriwala, Adv.  
Mr. S. Roy, Adv.  
Mr. A. Halder, Adv.

For R3, in IA 1179/2022

Ms. Manju Bhuteria, Adv.  
Ms. Rajshree Kajaria, Adv.  
Ms. Arundhati Barman Roy, Adv.  
Ms. Vrinda Kedja, Adv.

For Applicant in IA(IBC) 639/2023

Ms. Jhuma Sett, Adv.  
Mr. Dinesh Vishwakarma, Adv.  
Ms. Arpita De, Adv.

For Respondent No. 2

Mr. Anubhav Sinha, Adv.  
Mr. Subhasis Deym, Adv.  
Mr. Victor Mukherjee, Adv.  
Ms. Shruti Shaw, Adv.  
Ms. Shilpa Das, Adv.

For Committee of Creditors

Mr. Sakya Sen, Adv.  
Mr. Soummo Biswas, Adv.  
Mr. Deepanjan Dutta Roy, Adv.  
Mr. Yugal Jain, Adv.  
ms. Sanhana Jha, Adv.

For the Petitioner in IA 931 of 2024

Mr. Yadunath Bhargavan, Adv.  
Mr. Kumarjeet Sharma, Adv.

For the Special Resolution Applicant of AGI Greenpac

Mr. Mainak Bose, Adv.  
Mr. Sanjeev Sharma, Adv.  
Mr. Dwaipayan Basu Mullick, Adv.  
Ms. S. Sud, Adv.  
Ms. Vaishali Gayal, Adv.  
Ms. Sweta Chakraborty, Adv.

For Applicant in IA(IA) 332/2024

Mr. Surya Prasad Chattopadhyay, Adv.  
Mr. Mohan Lal Banerjee, Adv.  
Mr. Arjun Samanta, Adv.  
Mr. Ankit Chatterjee, Adv.

For the Applicant in IA No. 711KB/2023, Cont (A) No. 3/KB/2023, Cont (A) No. 4/KB/2023

Ms. Vedika Sureka, Adv.

For RP  
Mr. Udit Agarwal, Adv.

## ORDER

1. Ld. Sr. Counsel along with Ld. Counsel for the parties present.

IA(I.B.C)/1179(KB)2022 and IA(I.B.C)/332(KB)2024

2. Post this matter on 05.08.2024.

IVN.P (IBC)/16(KB)2024

3. Ld. Counsel appearing for the CoC states that the application has not been served upon them. Copy of application be served. Reply affidavit to be filed within a period of 10 days dealing with the prayers specifically made by the applicant in this application.

4. Post this IA on **29.07.2024**.

IA(I.B.C)/332(KB)2024

5. Copy of the application be served to the Ld. Counsel appearing for the RP. Reply affidavit to be filed within a period of 10 days dealing with the prayers specifically made by the applicant in this application.

6. Post this IA on 05.08.2024.

IA(I.B.C)/931(KB)20

7. Reply affidavit if any, be filed before the next date of hearing.

8. Other IAs are listed on **30.07.2024**.

**Balraj Joshi**  
Member (Technical)

**Bidisha Banerjee**  
Member (Judicial)